Title: Statement regarding Government Business during the week commencing from 16.08.2000.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): With your permission, Sir, I rise to announce that Government Business during the week commencing Wednesday the 16th August, 2000 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.

2. Consideration and passing of the following Bills:-
    a. The Protection of Human Rights (Amendment) Bill, 2000
    b. The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000

1. Consideration and passing of the following Bills as passed by Rajya

Sabha:-

(a) The Indian Power Alcohol (Repeal) Bill, 2000

(b) The Chemical Weapons Convention Bill, 2000

(c) The Semiconductor Integrated Circuits Layout Design Bill, 2000

a. The All India Institute of Medical Sciences (Amendment) Bill, 2000.

4. Consideration and passing of the following Bills after they have been passed by Rajya Sabha:-

(a) The Workmen's Compensation (Amendment) Bill, 2000

(b) The Multimodal Transportation of Goods (Amendment) Bill, 2000.

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, the following items may be included in the next week's agenda:-

1. Serious situation arising in the State of Maharashtra where several lakh tonnes of sugar are rotting because of import of sugar from Pakistan and brazil. It creates unrest among the cane growers and sugar industry in Maharashtra.
2. Maharashtra is becoming the target of ISI. Government of Maharashtra have been cautioned about plan of ISI to carry out large scale violence and bloodshed in Mumbai. I request the Centre to accede to the demand of Maharashtra Government for Rs.200 crore to counter the menace of ISI and modernise the police force.

श्री बालकृष्ण चौहान (घोसी) : महोदय, कृपया आगामी सप्ताह की कार्य-सूची में निम्नलिखित विषयों को सम्मिलित किया जाए :-

1. बाल श्रम के संपूर्ण उन्मूलन हेतु सदन में चर्चा कराई जाए।
2. संविधान की मूल भावना के अनुरूप 16 वर्ष के बालक-बालिकाओं की अनिवार्य एवं निःशुल्क शिक्षा की व्यवस्था के लिए संसद में चर्चा कराई जाए।

श्री रामजी लाल सुमन (फिरोजाबाद) : महोदय, कृपया निम्नलिखित विषय को लोक सभा के आगामी सप्ताह की कार्य-सूची में शामिल किये जाने का कष्ट करें :-

1. भारत की वर्तमान कृषि नीति पर व्यापक चर्चा।
2. देश में बढ़ती बेरोज़गारी से उत्पन्न स्थिति पर चर्चा।

श्री रामदास आठवले (पंढरपुर) : महोदय, कृपया आगामी सप्ताह की कार्यसूची में निम्नलिखित विषयों को सम्मिलित किया जाए :-

1. अनुसूचित जाति एवं जनजाति के छात्रों के लिए दी जाने वाली वजीफे की राशि को त्रैमासिक आधार पर दिये जाने और उस राशि को मूल्य सूचकांक से जोड़े जाने तथा सभी शैक्षणिक और व्यावसायिक संस्थाओं में इस वर्ग के छात्रों को पर्याप्त छात्रावास सुविधा उपलब्ध कराए जाने एवं प्रवेश के मामले में आरक्षण सुनिश्चित किए जाने से संबंधित विषय।
2. अनुसूचित जाति एवं अनुसूचित जनजाति के छात्रों को तकनीकी शिक्षा उपलब्ध कराने के लिए अलग से जिला स्तर पर नवोदय विद्यालय या तकनीकी विद्यालय स्थापित किए जाने से संबंधित विषय।

प्रो. रासा सिंह रावत (अजमेर) : मान्यवर अध्यक्ष महोदय, मैं आपकी अनुमति से अनुरोध करना चाहता हूं कि आगामी सप्ताह की कार्यसूची में निम्न विषयों को

सम्मिलित कर कृतार्थ करें :-

1. दिल्ली-अहमदाबाद वाया जयपुर अजमेर चलने वाली दिल्ली मेल में प्रथम श्रेणी वातानुकूलित (Ist AC) का डिब्बा लगाए जाने की आवश्यकता।
2. राजस्थान में स्थित ब्यावर, विजयनगर तथा उदयपुर की एन.टी.सी. के अन्तर्गत संचालित कपड़ा मिलों को नियमित और निरन्तर चलाए जाने तथा पूरा जॉब वर्क दिए जाने की आवश्यकत।

SHRI A.P. ABDULLAKUTTY (CANNANORE): Mr. Speaker, Sir, the following items may be included in the next week's agenda:-

1. The price of coffee has decreased sharply. Therefore, the measures to protect the interest of coffee cultivators should be discussed.

2. Wynad district in my constituency, Kannur (Kerala), is a backward district. The need to open a Postal Sorting Centre in the Wynad district should be considered seriously.

DR. SANJAY PASWAN (NAWADA): Mr. Speaker, Sir, the revised UGC scale for the teachers has been implemented in all the universities of India but the teachers of universities in Bihar are deprived of it. Teachers of Bihar are on strike since 1.8.2000. A sum of Rs.200 crore, which was allotted by the Central Government under this head, has not yet been properly used. Therefore, my contention is that the teachers of Bihar should be given their dues.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Mr. Speaker, Sir, following

items may be included in the next week's agenda:-

1. Evaluation of slum improvement and slum resettlement scheme implemented by Urban Development Ministry and HUDCO.
2. Simplification of regulatory system, avoidance of multiplicity of regulatory bodies, adopting a fool-proof mechanism to protect and solve grievances of small investors.

श्री रवीन्द्र कुमार पांडेय (गिरिडीह) : अध्यक्ष महोदय, अगले सप्ताह की कार्यसूची में मैं निम्नलिखित विायों को जोड़ने की अनुमति प्रदान करने का आग्रह करता हूं :-

1. उग्रवाद प्रभावित धनबाद, गिरिडीह और बोकारो जिले के शहरी और ग्रामीण क्षेत्रों में सड़कों के निर्माण और मूलभूत सुविधाओं के उन्नयन और विकास के लिए विशेा पैकेज प्रदान करने की अपेक्षा।
2. कोयले की कालाबाजीरी रोकने हेतु सेंट्रल कोल फील्ड्स लिमिटेड और बी.सी.सी.एल. के द्वारा जलावन के कोयले को मुक्त बिक्री (फ्री सेल) में बिक्री करने की अपेक्षा।

SHRI TRILOCHAN KANUNGO (JAGATSINGHPUR): Mr. Speaker, Sir, I request that discussion on the recommendations of the Eleventh Finance Commission and action taken thereon be included in the next week agenda.

12.08 hrs.